No. A-60011/28/2010-Admin.I (LA) Government of India Ministry of Law & Justice Department of Legal Affairs *******

Shastri Bhawan, New Delhi Dated the 31st January, 2024

Office Order No.20/2024

Consequent upon transfer/posting/appointment/retirement of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority and Central Public Information Officer (CPIO): -

S. No.	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1.	Admin-I (LA)	V.S. Chauhan, US	Milind Mujumdar, US		
2.	Vigilance Unit	V.S. Chauhan, US	Milind Mujumdar, US	Sunita Anand, JS & LA	D.K. Singh, CCA
3.	Admn-II (LA)	Amit Kumar, US	V.S. Chauhan, US	D.K. Singh, CCA	Ashutosh Mishra, JS & LA
4.	Admin-III (LA)	Niranjan Nayak, US	Kuldeep Mendiratta, US	R.S. Verma, AS	Dr. Anju Rathi Rana, AS
5.	Admn-IV (LA)	Jyoti Swaroop Asthana, US	Niranjan Nayak, US	D.K. Singh, CCA	Sunita Anand, JS & LA
6.	Advice-A, B & C	Prateek Kumar Tiwari, ALA	Savita Rani Singal, ALA	D.K. Singh, CCA	Sunita Anand, JS & LA
7.	ADR Cell (Arbitration)	Kuldeep Mendiratta, US	Milind Mujumdar, US	D.K. Singh, CCA	Sunita Anand, JS & LA
8.	ADR Cell (Mediation)	Kuldeep Mendiratta, US	Milind Mujumdar, US	Sunita Anand, JS & LA	D.K. Singh, CCA
9.	Cash Section	Kuldeep Mendiratta, US	Vandana Sharma, SO	D.K. Singh, CCA	Sunita Anand, JS & LA
10.	Training Division	V. S. Chauhan, US	Milind Mujumdar, US	Dr. Anju Rathi Rana, AS	R.S. Verma, AS
11.	Implementation Cell	Shweta Jaiswal, ALA	Prateek Kumar Tiwari, ALA	R. S. Verma, AS	Dr. Anju Rathi Rana, AS
12.	OL Wing (Hindi Section)	Sanjay Kumar, AD	Shamsher Singh, AD	R. S. Verma, AS	Dr. Anju Rathi Rana, AS
13.	Judicial Section	Jaspal Singh Dhanju, DLA	S.O.	Sunita Anand, JS & LA	
14.	Library & Research Section	Debjit Sarkar, ALIO	Avnit Sigh Arora, Director	Sunita Anand, JS & LA	D.K. Singh, CCA

15.	IT (Cyber Cell, LIMBS & NIC)	Jyoti Swaroop Asthana, US	Niranjan Nayak US	,Sunita Anand, JS & LA	Dhruv Kumar Singh, CCA
16.	Budget Section	Amit Kumar, US	V.S. Chauhan, US	D.K. Singh, CCA	Sunita Anand, JS 8 LA
17.	Coordination Section	Milind Mujumdar, US	Shri Amit Kumar US	,D.K. Singh, CCA	Sunita Anand, JS & LA
18.	Litigation (HC/ CAT)	Mohd. Muqeem, Addl. LA	-	Sunita Anand, JS & LA	
19.	Litigation (LC)	Sukriti Kr. Tiwari, ALA	-	Sunita Anand, JS & LA	_
20.	Notary	Radhey Shyam Singh, US	L. Muneswara Rao, S.O.	Service of the servic	Sunita Anand, JS & LA
21.	PG Cell	Kuldeep Mendiratta, US	Jyoti Swaroop Asthana, US	The second secon	Dr. Anju Rathi Rana, AS
22.	RTI Cell	Jyoti Divya, DLA	Neeraj Rawat, DLA	Sunita Anand, JS & LA	N. C.
23.	IEC & Social Media Unit	Jyoti Swaroop Asthana, US		Sunita Anand, JS & LA	
24.	Drafting Section	Savita Rani Singal, ALA	-	Sunita Anand, JS & LA	-
25.	Monitoring, Evaluation Section & Annual Report	Haimanti Bhattacharya, Director	- ,	Sunita Anand, JS & LA	
26.	BS, Kolkata	Subhro Jyoti Mukherjee, ALA		A. A. Ansari, Sr. GA	
27.		P.K. Sankara Subramaniyam, SO & DDO		J.P. Dubey, DLA	-2
28.	BS, Bengaluru	B. Nanda Kumar, ALA		Sudarshana K., Addl. GA	
29.	1	S.K. Ramanna, ALA		M. C. Prusty, Addl. GA	

(V.S. Chauhan)

Under Secretary to the Govt. of India

To,

1. Officers concerned

- 2. PS to Hon'ble MoS (I/C)/ PSO to LS/PSOs or Sr. PPS to Additional Secretaries/ PSOs or Sr. PPS to JS & LAs/PSO to CCA
- 3. Central Agency Section/ Litigation (HC & CAT) /Litigation (LC) /Branch Secretariats

4. All Sections in the Department of Legal Affairs (through email)

- 5. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department.
- 6. NIC Cell with request to upload the above order on the website of this Department.
- 7. E-office portal and Office order folder